

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 02/(MAH)/2017
CA No.


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: Kirusa Software Pvt.Ltd.
V/s.
Mobilox Innovating Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Mr. Debasree Dey i/b Desai & Dwivedi	Advocate	
	Adv. for Corporate Debtors.		

Adv Dimple Majithia i/b

Agrud Partners

ORDER

Adv for the Applicants
CP No. 02/1&BP/NCLT/MB/MAH/2017

In view of the stay granted by Hon'ble Supreme Court of India on 31.7.2017, this matter is listed on 6.10.2017 awaiting orders of Supreme Court of India to proceed further.

List this matter in 6.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)